

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 374
ANSWERED ON 08.12.2022

WIND POWER PROJECTS

374. SHRI VIJAYAKUMAR ALIAS VIJAY VASANTH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the country has committed to install 60,000 MW of wind power projects by 2022, but only two thirds of the target was achieved;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government proposes to do away with the practice of reverse auctions;
- (d) if so, the details thereof;
- (e) whether e-reverse auctions are leading to tariffs being artificially lowered leading to unhealthy competitions; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) & (b) In 2015, Government had set a target of installing 175,000 MW of RE capacity by the year 2022, out of this 60,000 MW was targeted to come from wind power projects. As on 31st October 2022, wind power projects of 41,843 MW capacity are commissioned and 11,734 MW capacity are at various stages of implementation in the country. In addition, bids of 1700 MW capacity of wind power projects are issued. The state wise details of commissioned wind power projects are at **Annexure I**.

The reasons for shortfall in achieving the target, *inter alia*, include change in tariff regime (i.e. Feed-in-Tariff (FiT) to bidding route), COVID-19 pandemic, supply chain disruption on account of COVID-19, etc.

(c) & (d) As per clause 8.1 of “Guidelines for Tariff Based Competitive Bidding Process for Procurement of Power from Grid Connected Wind Power Projects” the Procurer shall call for the bids adopting a single stage two envelop bidding process to be conducted through Electronic mode (e-bidding). The procurer may also opt for e-reverse auction for final selection of bidders, in such a case, this will be specifically mentioned in the notice inviting bids and bid document.

Accordingly, e-reverse auction is not a mandatory provision for the procurer.

Further, the Ministry constituted a committee to examine the present practice of bids conducted for wind power projects. The committee, *inter alia*, recommended to adopt state-specific single stage two envelope closed bidding process.

(e) & (f) The lowest tariff discovered for wind power projects conducted through transparent competitive bidding process including e-reverse auction is Rs. 2.43 per unit. The tariff discovered in all the subsequent wind bids are higher and reached upto Rs. 3 per unit. The discovered tariff in the latest bid is Rs. 2.89 per unit. The details of discovered tariff in wind bids are given in **Annexure II**. Further, the aforesaid committee observed that no clear trend in tariff discovery is observed during the e-reverse auctions regime.

Annexure I referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 374 for 08.12.2022

Wind Power installed capacity (as on 31th October 2022)

STATE	Cumulative wind power capacity as on 30.10.2022 (MW)
Andhra Pradesh	4096.65
Gujarat	9809.32
Karnataka	5268.15
Kerala	62.5
Madhya Pradesh	2844.29
Maharashtra	5012.83
Rajasthan	4681.82
Tamil Nadu	9936.015
Telangana	128.1
Others	4.3
Total	41843.975

Annexure II referred to in reply to part (e) & (f) of the Lok Sabha Unstarred Question No. 374 for 08.12.2022

Sl. No.	Bidding	Minimum Discovered Tariff (Rs. per unit)
1.	SECI-I	3.46
2.	SECI-II	2.64
3.	SECI-III	2.44
4.	SECI-IV	2.51
5.	TANGEDCO, Tamil Nadu	3.42
6.	GUVNL, Gujarat Ph. I	2.43
7.	MSEDCL, Maharashtra	2.85
8.	SECI-V	2.76
9.	SECI – VI	2.82
10.	SECI – VII	2.79
11.	GUVNL, Gujarat Ph. II	2.80
12.	SECI – VIII	2.83
13.	SECI IX	2.99
14.	SECI X	2.77
15.	SECI XI	2.69
16.	SECI XII	2.89